

## Annexure 4

Name of the Corporate Debtor: Dasve Convention Center Limited

Date of commencement of CIRP - February 05, 2019

List of Creditors as on 31st Jan, 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
Figures in Lakhs														
Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any,
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% voting share in CoC, if applicable					
1	Lavasa Corporation Limited	U55101MH2000PLC187834	-	1,439.77	1314.25	Financial Claim	-	Yes	-	-	-	125.52	-	Claim of Interest up to 5/2/2019 of Rs 12552157/ is not accepted as Interest was due only on 31/3/2019 which is after start of CIRP Process i.e 5/2/2019.
2	Axis Bank	L65110GJ1993PLC020769	13-01-2021	342.1	-	Financial Claim	-	No	-	-	-	-	342.1	
<b>Total</b>				<b>1,781.87</b>										

**Note:** The Hon'ble National Company Law Tribunal, Mumbai bench ("NCLT") has vide order dated February 26 2020 consolidated the corporate insolvency resolution process ("CIRP") of Lavasa Corporation Limited ("LCL"), Warasgaon Assets Maintenance Limited ("WAML") and Dasve Convention Center Limited ("DCCL") (such consolidated process being hereafter referred to as the "LCL Consolidated CIRP") and appointed Mr. Shailesh Verma, as the Resolution Professional ("RP") for the LCL Consolidated CIRP. Thereafter, the handover from the erstwhile RP of DCCL i.e. Mr. Mahesh Kumar Gupta, was delayed due to the imposition of lockdown on account of Covid-19 outbreak. Claims in respect of DCCL have already been verified and admitted by its erstwhile RP basis the information received/ available with the erstwhile RP and for the purposes of the Consolidated LCL CIRP, the RP has relied on the list of creditors shared by the erstwhile RP. As of now, Mr. Shailesh Verma, is in receipt of the claim forms and the related documents and the same is under examination. Therefore, the list of claims has been prepared and uploaded on the basis of summary of claims that was received initially only and may undergo revision as and when the examination/verification is completed. The RP is also in receipt of Form C from Axis bank on January 13, 2021 and the same is under process of verification.